

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 450/GT/2020

Subject : Petition for revision of tariff for the 2014-19 tariff period after truing up exercise in respect of Tanda Thermal Power Station (440 MW).

Petition No. 445/GT/2020

Subject : Petition for approval of tariff for the period 2019-24 in respect of Tanda Thermal Power Station (440 MW).

Petitioner : NTPC Limited

Respondents : Uttar Pradesh Power Corporation Limited

Date of Hearing : **16.2.2023**

Coram : Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, NTPC
Shri Nihal Bhardwaj, Advocate, NTPC
Shri Kartikay Trivedi, Advocate, NTPC
Shri Ashutosh K. Srivastava, Advocate, NTPC

Record of Proceedings

During the hearing, the learned counsel for the Petitioner circulated written note of arguments and made detailed oral submissions in these petitions. He further submitted that since pleadings are complete, the Commission may reserve its orders in these matters.

2. None present on behalf of the Respondents, despite notice.
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3. Accordingly, the Commission reserved its order in these petitions.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

